

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/3177/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Indira Barman,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 7th June, 2018.

Sub:- **Casual leave along with headquarter leave permission.**


Refs:- Your letter No. DJB.I-11/2018/2279, dated Bongaigaon the 4th of June 2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 08.06.2018 along with head quarter leave permission from the afternoon of 07.06.2018 till the morning of 11.06.2018 has been ~~granted~~ [✓] ~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


5.06.18